

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-280/(ND)/2017

In the matter of :

RR Power Consultants and Engineers (P) Ltd.

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 03.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents :

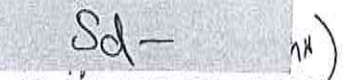
For the RD(N) : Mr. Manish Raj, Company Prosecutor

ORDER

None appears for the petitioner. Ld. representative for the ROC/RD is present.

Post the matter on 04.10.2017.

Surjit  
03.10.2017

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)